

(ग) क्या यह भी सच है कि स्कूटर के अन्य फालतू पुर्जों भी चोर बाजार में बेचे जाते हैं; और

(घ) यदि हां, तो सरकार ने ऐसी चोर बाजारी को रोकने के लिए क्या कार्यवाही की है ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) जी, हां ।

(ख) जी, नहीं । मूल उपकरण के लिए स्कूटर के टायरों की कमी रही है । स्कूटरों का उत्पादन यद्यपि काफी बढ़ गया है किन्तु स्कूटर के टायरों का उत्पादन अभी भी स्कूटर के उत्पादन की बढ़ोत्तरी के स्तर तक नहीं पहुंचा है । इसलिए वैसा स्कूटरों के निर्माताओं ने, अपने उत्पादन में कटौती को बचाने के लिए, अस्थायी तौर पर अतिरिक्त टायर का वितरण बन्द कर लिया है, जो कि स्कूटरों की भारी मांग को देखते हुए वांछनीय नहीं होगी ।

(ग) अतिरिक्त पुर्जों की बिक्री में चोर बाजारी का कोई भी विशेष मामला सरकार के ध्यान में नहीं लाया गया है ।

(घ) प्रश्न ही नहीं उठता ।

चोर बाजार में बची गई मोटर गाड़ियां

1779. श्री ना० स्व० शर्मा : क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि साइकिलों, स्कूटरों, कारों और ट्रकों आदि के टायर और ट्यूब बड़े पैमाने पर चोर बाजार में बेचे जाते हैं;

(ख) क्या यह भी सच है कि स्कूटरों और मोटर गाड़ियों आदि के पुर्जों भी बड़े पैमाने पर चोर बाजार में बेचे जाते हैं;

(ग) यदि हां, तो इस संबंध में गत तीन वर्षों में कितने व्यक्ति गिरफ्तार किये गये हैं; और

(घ) उनको क्या-क्या दण्ड दिया गया ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) और (ख). सरकार को ऐसे किसी विशेष मामलों की कोई सूचना नहीं मिली है जिसमें साइकिलों, स्कूटरों और ट्रकों आदि के ट्यूबों और टायरों तथा मोटरों और स्कूटरों के फालतू पुर्जों को काले बाजार में बड़े पैमाने पर बेचा गया हो ।

(ग) और (घ). प्रश्न ही नहीं उठते; क्योंकि इन वस्तुओं पर सांविधिक नियंत्रण नहीं है ।

UTILISATION OF PLANTS TO THEIR FULL CAPACITY

1780. SHRI UMANATH :
SHRI MAYAVAN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Heavy Engineering Complex at Ranchi, and the Mining and Allied Machinery Corporation at Calcutta are not working to their full capacity;

(b) if so, the reasons therefor;

(c) whether Government propose to formulate any scheme for the full utilization of the above plants; and

(d) if so, the main features thereof and the steps taken in this behalf ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d):

Heavy Engineering Corporation Limited

Of the three projects of the Company, the Foundry Forge Plant and the Heavy Machine Tools Plant are yet to be completed and only partial production has commenced. For the present there is no surplus capacity in the Heavy Machine Building Plant. The problem will arise from 1970-71. As the machines to be manufactured in this Plant are tailor-made, it takes about 18 months for preparation of designs, technological documents etc., and another 12 months for manufacture. With this long manufacturing cycle, sufficient orders in advance are necessary to ensure full uti-

lisation of capacity. Efforts are being made to load the Plant with advance orders and also to diversify the production to the extent feasible. Export markets are also being explored.

Mining and Allied Machinery Corporation Limited.

Due to downward revision of coal production targets and slower pace of mechanisation of existing mines than earlier anticipated, the demand for coal mining equipment went down sharply and the Mining and Allied Machinery Corporation which was designed primarily to manufacture these items has been faced with the problem idle capacity for lack of orders.

2. Diversification and re-organisation of production programme, standardisation of components, and regular batch manufacture of standard parts against stock orders are among the measures taken to meet the situation. To load the plant more fully, all the public sector undertakings and autonomous corporations have been directed to obtain such of their requirements as are within the manufacturing capacity of the Mining and Allied Machinery Corporation Limited from that organisation.

SURVEY FOR ORE AND MINERALS IN MYSORE

1781. SHRI K. LAKKAPPA : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether Government have surveyed the quantum of ore and minerals available at Chikka Naikanahalli, Taluk, Tumkur District, Mysore State;

(b) whether Government have proposed any Pig Iron industry in collaboration with the Japanese experts; and

(c) whether Government also propose to examine the position and start industries as "Superior Ore" available in the area ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY):

(a) Yes, Sir.

(b) No such proposal is under Government's consideration.

(c) Certain feasibility studies had been obtained to ascertain the possibility of setting up of pig iron complexes in the country. No decision has so far been taken. This question will be taken up after the 4th Five Year Plan is finalised.

JOBS IN CENTRALLY-SPONSORED INDUSTRIES IN STATES

1782. SHRI K. LAKKAPPA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether any guide-lines have been proposed by Government for recruiting personnel for various jobs in the Centrally-sponsored Industries in various States; and

(b) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) Normally where recruitment is made by direct appointment the vacancy is to be suitably advertised. For vacancies in lower rank, namely for clerical cadres, Class IV jobs, and technical jobs carrying salary not more than Rs. 500/- per month, local advertisement and circulation of advertisement to the Employment Exchanges, all local offices, the worker's union of the undertakings and the members of constructional staff (including retrenched personnel) are deemed adequate. Vacancies in respect of senior posts, other than Chairman, Managing Director, General Manager (where they function as Managing Directors) and managerial posts carrying salary more than Rs. 2,250/- are required to be advertised in all the important newspapers having all India circulation as well as in important regional or local dailies having large circulation. In all these cases, candidates who are already in the Company's employ and are otherwise eligible, may also be permitted to apply along with the outsiders on an equal footing. Other things being equal, preference is to be given to candidates registered with the Employment Exchanges.

इण्डिया ल्टिम एण्ड काटन लिमिस्,
सेरामपुर

1783. श्री हुसम चन्द कछबाय : क्या औद्योगिक विकास तथा सम्बाध-कार्य मंत्री 4 अगस्त, 1967 के अताराकित प्रश्न संख्या 7958 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या इण्डिया बैल्टिंग एण्ड काटन लिमिस्, सेरामपुर (पश्चिम बंगाल) से पकड़े